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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 10.02.2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 214/16
PETITION NUMBER : TP 189/17
NAME OF THE PETITIONER (S) : PRICE WATER HOUSECOOPERS SERVICE DELIVERY
CENTER(BANGALORE) PVT. LTD.
NAME OF THE RESPONDENT (S) : ----
UNDER SECTION : 391-394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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ARJUN K PRERIKAL &
ABHJIT ATUR FOR
J Sayer Associates
96633 09317

Peripherals



ORDER

Counsel for Petitioner Company is present. He has filed two sets of copies. This case is received from Hon. High Court of Karnataka and hence, notices to be issued to OL, ROC and RD. Registry to issue notices to them.

2. Posted to 13.3.2017.


MEMBER(J)


MEMBER(T)